

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.1722
ANSWERED ON 10.03.2025**

DEVELOPMENT OF TOURIST DESTINATIONS IN MANIPUR

1722. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any plan for the development of a tourist destination in Manipur, out of the 50 such destinations mentioned in the budget for this financial year;**
- (b) the details of tourist projects approved and sanctioned by the Government for the State during the last three years;**
- (c) the details of funds released and the progress of works in those projects;**
- (d) whether any utilization certificates are pending in any tourist projects in the State, if so, the details thereof; and**
- (e) the details of steps taken by the Government to boost tourism infrastructure in the State of Manipur?**

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): As per Budget Announcement 2025-26, top 50 tourist destination sites in the country will be developed in partnership with states through a challenge mode. Land for building key infrastructure will have to be provided by states. Hotels in those destinations will be included in the Harmonized List of Infrastructure.

(b) to (e): While development of tourism is undertaken by the concerned State Government/UT Administration, the Ministry of Tourism through its 'Swadesh Darshan' scheme complements these efforts by providing financial assistance to the State Governments/Union Territory Administrations for undertaking tourism related projects in order to develop tourism amenities. Such financial assistance is provided on receipt of the project proposals from the concerned State Government/UT Administration and subject to its adherence to the scheme guidelines and instructions issued by the Government from time to time, availability of

budget, inter-se priority etc. The details of projects sanctioned under 'Swadesh Darshan' scheme in the State of Manipur, which are physically complete, are as under:

(Amount in ₹Crore)

S. No.	Circuit/ Year of sanction	Name of the project	Sanctioned Amount	Amount Released	Amount Utilized (as per UC submitted by the State Government)
1.	North-East Circuit 2015-16	Development of Tourist Circuit in Manipur: Imphal-Khongjom	72.23	61.32	61.25
2.	Spiritual Circuit 2016-17	Development of Shri Govindajee Temple, Shri Bijoy Govindajee Temple – Shri Gopinath Temple – Shri Bungshibodon Temple – Shri Kaina Temple	45.34	45.33	43.04

Further, Government of India under its 'Special Assistance to States for Capital Investment (SASCI) – Development of Iconic Tourist Centres to Global Scale' sanctioned 40 projects in 23 States of the country for ₹3295.76 Crore including one project in the State of Manipur in the Financial Year 2024-25, the details of which is as under:

(in ₹ Crore)

Project Name	Cost	Fund released by Department of Expenditure	UC received from the State Government
Loktak Lake Experience in Loktak	89.48	59.05	No UC received

In the review meeting held on 11.02.2025, the State Government has been asked to expedite commencement of work in respect of 'Loktak Lake Experience in Loktak' project.
